

ITEM NO.52

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 13167/2021

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.

IA No. 106368/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 106367/2021 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14832-14833/2021 (XI)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 119409/2021

IA No. 119409/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2096/2022 (XI)

(FOR ADMISSION and I.R. and IA No.19347/2022-EXEMPTION FROM FILING
O.T.)

SLP(C) No. 15658/2022 (XI)

IA No. 120201/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 120207/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 24299/2022 (XI)

(FOR ADMISSION and I.R. and IA No.120586/2022-CONDONATION OF DELAY
IN FILING and IA No.120588/2022-EXEMPTION FROM FILING O.T.)

Date : 15-02-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms. Rashmi Singh, AOR
Ms. Anushri Singh, Adv.
Ms. Palllavi, Adv.

Ms. Parul Shukla, AOR
Ms. Shreya Bhojnagarwala, Adv.

contd...

Mr. Gaurav Dhingra, AOR
Mr. Vikrant Yadav, Adv.
Mrs. Madhvi Yadav, Adv.
Mr. Arvind Kumar Singh, Adv.
Mr. Dr. Uttam Kumar Samanta, Adv.

Mr. Shivendra Singh, AOR
Mr. Rahul Pandey, Adv.
Mr. Dhananjaya Mishra, Adv.
Mr. Bikram Dwivedi, Adv.
Dr. Mukut Nath Verma, Adv.

Ms. Veera Kaul Singh, AOR
Ms. Ananya Singh, Adv.
Ms. Vibha Bhat, Adv.

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

Mr. Harish Pandey, AOR
Mr. Praveen Swarup, AOR
Mr. Ashutosh Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

SLP(C) No.13167/2021

Respondent Nos.1 to 4 have filed counter affidavit.

Opportunity to respondent Nos.5 and 6 to file counter affidavit has already been declined.

SLP(C) No. 14832-14833/2021

Respondent Nos.1 to 3 have filed counter affidavit.

Service is complete on respondent Nos.4 and 5 but none has entered appearance.

Respondent Nos.6 to 8 have been deleted from the array of parties in terms of Court's order dated 27.9.2021.

contd...

Petitioner has filed rejoinder affidavit to the counter affidavit filed on behalf of respondent Nos.1 to 3.

SLP(C) No. 2096/2022

Service is complete on respondent Nos.1 to 5 but none has entered appearance.

SLP(C) No. 15658/2022

Service is complete on respondent Nos.1 to 5 but none has entered appearance.

Respondent Nos.6 to 8 have been deleted from the array of parties in terms of Court's order dated 19.9.2022.

Diary No(s). 24299/2022

Respondent Nos.1 to 3 have filed counter affidavit.

Service is complete on respondent No.4 but none has entered appearance.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

ATUL M. KURHEKAR
Registrar